

Bill further to amend the Constitution of India."

The motion was adopted

SHRIG.M. BANATWALLA : I introduce the Bill.

15.32 1/2 hrs.

INDIAN CITIZENS ABROAD (VOTING RIGHT AT ELECTIONS) BILL*

[English]

SHRI G.M. BANATWALLA (Ponnani) : I beg to move for leave to introduce a Bill to provide the Indian citizens living abroad with the right to vote in elections to the House of the People and the Legislative Assemblies of States.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide the Indian citizens living abroad with the right to vote in elections to the House of the People and the Legislative Assemblies of States."

The motion was adopted.

SHRIG.M. BANATWALLA (Ponnani): I introduce the Bill.

15.33 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 324)

[English]

SHRI G.M. BANATWALLA (Ponnani) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRIG.M. BANATWALLA : I introduce the Bill.

15.33 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of New Article 16A, etc.)
(Bill No. 80 of 89)

[English]

SHRI G.M. BANATWALLA (Ponnani) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRIG.M. BANATWALLA : I introduce the Bill.

15.34 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of New Article 15A, etc.)

[English]

SHRI HANNAN MOLLAH (Uluberia) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.